

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 931/2021

MAHESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A.NO. 120729 OF 2021 (BAIL APPLICATION))

Date : 29-11-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Chand Qureshi, AOR
Ms. Samprida Rani, Adv.
Mr. Mohit Yadav, Adv.
Dr. P.B. Reddy, Adv.
Ms. Patanam Shyla, Adv.
Mr. Salman Khan, Adv.
Mr. Chandan Kumar Mandal, Adv.

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Shubhali Pathak, Adv.
Mr. Gautam Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the counter affidavit be filed within two weeks.

Rejoinder thereto, if any, be filed within one week
thereafter.

List after three weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)